IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CAA)-198(ND)/2017

IN THE MATTER OF:

M/s. Revex Polymers (P) Limited With M/s. Revex Plasticiser (P) Ltd.

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 21.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Ishwar Mohapatra, Advocate

For the Respondent

: -

ORDER

Learned Counsel for the petitioner is present. Ld. Counsel for the petitioner is directed to comply with the earlier order dated 08.8.2017 of this Tribunal and file an affidavit in relation to Sectoral Regulators to whom notices are required to be issued.

For the said purpose, post the matter on 25.8.2017

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 21.8.2017